

1	2
Sikkim	19.7
Tamil Nadu	29.8
Tripura	39.6
Uttar Pradesh	42.4
Uttarakhand	38.0
West Bengal	38.7
India	42.5

Recruitment of ASHA group coordinators

†4254. SHRIDHARMENDRA PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has started the recruitment process for the Accredited Social Health Activists (ASHAs) in order to create the posts of ASHA group coordinators at the State level under National Rural Health Mission (NRHM);
- (b) if so, the details thereof;
- (c) whether some State Governments including Maharashtra have abolished the posts of ASHA group coordinators;
- (d) if so, the State-wise details thereof and the reasons therefor;
- (e) if not, the reasons for not issuing the appointment letters to the persons selected for the above mentioned posts; and
- (f) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY) : (a) and (b) No. Under National Rural Health Mission (NRHM), the selection of Accredited Social Health Activists (ASHAs) is carried out by the State Government. The States, including the State of Maharashtra, have been supported through State Programme Implementation Plan for Selection, Training and for creation of ASHA support structure. As part of strengthening of ASHA support structure and to monitor the work of ASHAs States are encouraged selections of ASHA coordinators / ASHA facilitators.

(c) and (d) ASHA coordinators are engaged as per the requirement projected by the States, including the State of Maharashtra, in the State Programme

† Original notice of the question was received in Hindi.

Implementation Plan (PIP) which is considered and approved by GoI based on the recommendations of National Programme Coordination Committee. As per information received from Government of Maharashtra, 2356 ASHA Block facilitators have been engaged so far.

(e) and (f) Public Health, being a State subject, the matters regarding selection, training etc of ASHA coordinators/ASHA facilitators are done at the level of State Governments. As per information from Government of Maharashtra, no appointment orders of ASHA Block facilitators are pending to be issued.

Mandatory re-registration of medical practitioners

4255. SHRI BHARATSINH PRABHATSINH PARMAR :
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken by the Ministry for mandatory re-registration of medical practitioners to enhance their professional skills;
- (b) by when Government will issued any directives in this regard; and
- (c) whether the Ministry has taken up this matter with State Governments?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NASI AZAD) : (a) to (c) The Ministry, after holding consultations with State Governments and other stakeholders, has introduced the National Commission for Human Resources for Health (NCHRH) Bill in the Rajya Sabha. NCHRH will be an overarching regulatory body for medical education and allied health sciences with the dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector. The NCHRH Bill also envisages updation of professional knowledge and skill of medical professionals by making it mandatory for them to attend seminars, conferences, workshops or any other programme of minimum standard for re-registration in a periodic manner.

Proper implementation of NRHM

4256. SHRI M.P. ACHUTHAN :
SHRI K.E. ISMAIL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Government is conducting National Rural Health Mission (NRHM) in various States with a view to improve rural health;
- (b) if so, the details of the programmes under it, State-wise: